

# ELECTION COMMISSION OF INDIA

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

No.23/INST/2024-ERS

Dated: 20<sup>th</sup> March ,2024

To,

The Chief Electoral Officers  
of all States & UTs.

**Subject: Clarification on preparation of electoral roll for conduct of election - Disposal of advance application w.r.t. 01.04.2024 as the qualifying date -reg.**

Ref: Commission's: (i) Letter No.23/LET/ECI/FUNC/ERD/ER/2019, dated 14<sup>th</sup> February 2019

(ii) Letter No. 23/INST/2020-ERS, dated 30<sup>th</sup> July 2020,

(iii) Letter No.23/Inst/2022-ERS dated 12<sup>th</sup> July 2022,

(iv) Letter No. 23/Inst/2023-ERS dated 16<sup>th</sup> March, 2023,

(v) Letter No. 23/Inst/2023-ERS dated 28<sup>th</sup> June, 2023, and

(vi) Letter No. 23/Inst/2023-ERS dated 11<sup>th</sup> August, 2023.

Madam/Sir,

I am directed to refer to the Commission's Press Note No. ECI/PN/23/2024 and No. ECI/PN/24/2024, both dated 16.03.2024 vide which the Commission has announced the schedule for the General Elections to Lok Sabha, State Assemblies and Bye-elections.

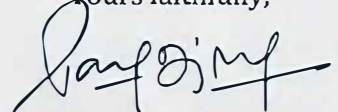
2. For the conduct of an election, the last finally published electoral roll updated till the last date of making nominations shall be used. Accordingly, for the Constituencies in phase-1 elections, as the last date of making nomination is 27.03.2024/28.03.2024, an updated electoral roll for conduct of election will be prepared w.r.t. 01.01.2024 as the qualifying date and shall be finalized on the last date of making nominations.

3. For rest of the phases, where last date of making nominations falls after 1<sup>st</sup> April, 2024, the electoral roll for conduct of election shall be prepared w.r.t. 01.04.2024 as the qualifying date. However, as the last date of making nominations for 2<sup>nd</sup> phase of elections is 4<sup>th</sup> April, 2024, all the advance applications w.r.t. 01.04.2024 and all claims for additions w.r.t previous qualifying date, received till 25<sup>th</sup> March, 2024, shall be disposed off before 4<sup>th</sup> April, 2024 and electoral roll shall be updated and finalized on 4<sup>th</sup> April 2024 for use in the Election.

4. The procedure for preparation of updated electoral roll as spelt out in instructions referred to above shall scrupulously be followed.

5. All concerned shall be informed accordingly.

Yours faithfully,



(PAWAN DIWAN)  
SECRETARY